

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/404/2022
NAME OF THE COMPANY	State Bank of India
NAME OF THE PETITIONER(S)	Mrs. Nerella Venkata Rukmini Sujatha
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	94 of IBC

ORDER

At the request of the Counsel for R4 and R5, for filing Vakalath and Counter, post on 28.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)